

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

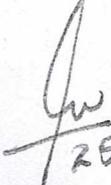
CIRCULAR

No. 02 of 2024/RG/GS

Dated:- 25.04.2024

All the concerned are hereby impressed upon to ensure that henceforth, all the documents/annexures in Urdu appended with the petitions/applications filed in this Hon'ble High Court shall also contain the duly authenticated English translated version of the same.

By Order


25.04.24.

(Shahzad Azeem)
Registrar General

No. 15119-43/RG/GS

Dated:- 25.04.2024

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr/Mrs Justice _____
...for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Janipur, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar;
7. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu.
...for information and necessary action.
8. In-Charge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
9. In-Charge, Library, High Court Wing, Jammu/Srinagar for information and keeping record of the same.
10. Order File.


25.04.24.

Registrar General